

14

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 65/241-242/NCLT/AHM/2017**



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

Name of the Company: Kusum B Kumar & Ors.  
V/s.  
Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Navin Pahwa, Adv			
	for Trakkar and Pahwa, Adv			
2.	Ankit Mathur	Petitioner no. 3		

**ORDER**

Petitioner no. 3 Mr. Ankit Mathur present. Learned Advocate Mr. Navin Pahwa present for Respondents. None present for other petitioners.

At request of petitioner no. 3, list the matter on 09.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 27th day of July, 2017.